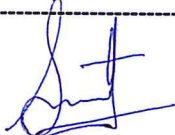



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/16	-	For filing documents	241/ 242	Viney Kaushal & Others Vs World Schools Pvt.Ltd & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SAMARTH M RAJU FOR PROMOD NAIR 9916999840	RESPONDENT nos 1 to 6 and 8	
2.	Madhu. N. Rao. 99 8233 635	Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner reported that, he has filed additional documents in the registry. Registry to verify and put up the additional documents in the file. Counsel for Respondent is directed to submit arguments finally on next hearing date. List it on 23/11/2017. [23/11/2017]


Member (T)


Member (J)